

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-120/2001/10789 /A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jogeswar Borah,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati the <sup>nd</sup> 22 November, 2022.

Sub: **Station Leave permission .**

Ref:- Your letter No. DJ(BN) 4116, dtd. 17.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 18.11.2022 till the morning of 21.11.2022**, has been granted. The next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-120/2001/10790/A, dated , 22-11-2022**

Copy to:

1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**